

ITEM NO.802

COURT NO.3

SECTION III

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

I.A. NO. _____ OF 2017

IN

CIVIL APPEAL NO.19938 OF 2017

UNITED BIOTECH PRIVATE LIMITED

Appellant(s)

VERSUS

ORCHID CHEMICALS AND
PHARMACEUTICALS LTD.

Respondent(s)

Date : 11-12-2017 This application was mentioned today.

CORAM :

HON'BLE MR. JUSTICE RANJAN GOGOI
HON'BLE MRS. JUSTICE R. BANUMATHI

For Parties

Mr. J. Sai Deepak, Adv. (Mentioned by)
Mr. Mishra Saurabh, AOR

Mr. Anil Kumar Tandale, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the applciation before the Bench
which has passed the Judgment dated 29th
November, 2017 in Civil Appeal Nos. 4767-4769 of
2001 and Civil Appeal No.19938 of 2017.

(NEETU KHAJURIA)
COURT MASTER(ASHA SONI)
BRANCH OFFICER